

| DEFECTIVE REPORT LIST | | | |
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| DEFECTIVE REPORT OF 25-04-2023 | | | |
| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
| 1 | WP(C)/12926/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 2 | WP(C)/12921/2023 | GOPAL KRUSHNA NANDA | OTHERS. COURT FEE OF RS 6 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 3 | WP(C)/12922/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 4 | WP(C)/12901/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 5 | WP(C)/12920/2023 | GOPAL KRUSHNA NANDA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 6 | WP(C)/12924/2023 | GOPAL KRUSHNA NANDA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 7 | WP(C)/12917/2023 | GOPAL KRUSHNA NANDA | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL</p> |

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| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 8 | WP(C)/12931/2023 | MANAS RANJAN PADHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/12129/2023 | SURENDRA KUMAR SAHOO | OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 10 | WP(C)/12182/2023 | DEBI PRASAD DHALSAMANTA | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/12386/2023 | GOPINATH SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/12906/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 13 | WP(C)/12903/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER |

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| | | | SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 14 | WP(C)/12369/2023 | SUDHIR KUMAR MALLICK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 15 | WP(C)/12504/2023 | DURGESH NARAYAN RATH | OTHERS. LEGIBLE COPY OF PAGE 33 TO 36 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | CRLMP/757/2023 | BIKRAM PRATAP DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 17 | CRLMP/761/2023 | ALOK KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | CRLMP/759/2023 | ALOK KUMAR DAS | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | CRLMP/758/2023 | GOPAL KRISHNA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 20 | WA/754/2023 | ARNAV BEHERA, A.S.C. | OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED OTHERS. PAGE 28,29 & 39 NOT LEGIBLE |
| 21 | WP(C)/12164/2023 | PRANAYA KISHORE HARICHANDAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/12040/2023 | SRINIVAS MOHANTY | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/12079/2023 | DAYANANDA MOHAPATRA | OTHERS. NEAT COPY OF PAGE 13 TO BE FILED |
| 24 | WA/694/2023 | GOPABANDHU MISRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/12099/2023 | LALIT MOHAN NANDA | OTHERS. COMPLETE ADDRESS OF THE PETNR NOT FURNISHED IN THE C.T |
| 26 | WP(C)/11875/2023 | LAXMIKANTA MOHANTY | OTHERS. PAGE 34 NOT NEAT |
| 27 | WP(C)/11835/2023 | OMKAR DEVDAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 28 | WP(C)/12076/2023 | TUSAR KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 70 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/12074/2023 | TUSAR KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 65 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WA/737/2023 | SHAKTI PRASAD PANDA, A.G.A. | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 31 | WA/758/2023 | ARNAV BEHERA, A.G.A. | OTHERS. NEAT COPY OF PAGE 38 & 40 TO BE FILED |
| 32 | WA/633/2023 | SURYA NARAYAN PATNAIK, A.G.A. | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 33 | WP(C)/12158/2023 | PRADIPTA VARMA | OTHERS. NEAT COPY OF PAGE 51,59 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 34 | WP(C)/11820/2023 | BIJAY PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | WP(C)/11837/2023 | KSHIROD KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | WA/753/2023 | ARNAV BEHERA, A.S.C. | OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED OTHERS. PAGE 30,31 TO 33 NOT CORRECTLY PAGEMARKED |
| 37 | WP(C)/11844/2023 | PRASANTA KUMAR PANDA | OTHERS. NEAT COPY OF PAGE 21 TO 24 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/12913/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/12915/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 9 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | WP(C)/12628/2023 | CHANDAN MISHRA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/12881/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 42 | WP(C)/12876/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 43 | WP(C)/12877/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 44 | WP(C)/12874/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/12873/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/12872/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 47 | WP(C)/12860/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 48 | WP(C)/12192/2023 | SIDHARTH PRASAD DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 49 | WP(C)/12117/2023 | M. BALAKRISHNA RAO | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

| | | | APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 50 | WP(C)/12862/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/12130/2023 | SURENDRA KUMAR SAHOO | OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 52 | WA/708/2023 | Y.S.P. BABU,A.G.A | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 26 AT PAGE 25 ONWARDS |
| 53 | WA/667/2023 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PAGE 82,100 TO 103 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 54 | WA/767/2023 | DR. SUJATA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WA/640/2023 | SATYANARAYAN MOHAPATRA, S.C.(S AND ME) | OTHERS. NEAT COPY OF PAGE 59 & 61 TO BE FILED |
| 56 | WA/752/2023 | ARNAV BEHERA, A.S.C. | OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED |
| 57 | WA/704/2023 | HARMOHAN DHAL,A.G.A | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 58 | WA/703/2023 | HARMOHAN DHAL, A.G.A. | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 59 | WP(C)/13019/2023 | MANOJ KUMAR MOHANTY | 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 60 | WP(C)/12942/2023 | TUSHAR KANTA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/12927/2023 | SANJIB KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 62 | WP(C)/12863/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 63 | WP(C)/12859/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WA/755/2023 | ARNAV BEHERA,A.G.A | OTHERS. NEAT COPY OF PAGE 29 & 39 TO BE FILED |
| 65 | WA/760/2023 | DURGESH NARAYAN RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/11842/2023 | PRASANTA KUMAR PANDA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. NEAT COPY OF PAGE 25 TO 28 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 67 | WA/773/2023 | TARUN PATNAIK,A.G.A | OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED |
| 68 | CRLMP/776/2023 | RAMDAS ACHARY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | CRLMP/748/2023 | SATYABHUSAN DAS | OTHERS. STATE OF ODISHA MUST BE A PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | WA/736/2023 | SAMVIT MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | WP(C)/12805/2023 | SATYABRATA SENAPATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | WP(C)/12251/2023 | SATRUGHNA DASH A | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 73 | WA/792/2023 | SAROJ KANTA SAMAL, A.G.A. | OTHERS. BOTH COPY OF APPEAL MEMO IS DEFECTED BY PAGES 35 TO 37 ANNEX 2 |
| 74 | WP(C)/12887/2023 | HRUDANANDA MOHAPATRA | OTHERS. VEHICLE NO. AS MENTIONED IN THE INDEX UNDER ANNEX 1 NOT TALLY TO ANNEX 1 OTHERS. DATE OF LETTER AT ANNEX 5 DO NOT TALLY WITH THAT OF MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 75 | WP(C)/12930/2023 | ER. DEBASHISHA HOTA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 76 | WP(C)/12034/2023 | DURGESH NARAYAN RATH | OTHERS. NEAT COPY OF PAGE 42,45,46 & 61 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WA/725/2023 | MANOJA KUMAR KHUNTIA, A.G.A. | OTHERS. CODE NOT INDICATED OTHERS. DAYS OF DELAY IN I.A NO. 1857/23 NOT STATED & KEPT BLANK |
| 78 | WP(C)/12174/2023 | PRASHANTA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WA/697/2023 | PRAKASH KUMAR MISHRA | 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 80 | WA/671/2023 | ADV | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 81 | WA/782/2023 | RABINDRA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 82 | WP(C)/12885/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 83 | WA/739/2023 | KIRTAN DANG | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER |

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| 84 | WA/738/2023 | TUSHAR KANTA SAHOO | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED. |
| 85 | WA/682/2023 | PRATIK DASH | OTHERS. PUT UP FOR S.R AFTER FILING COPY OF ANNEX 3 SERIES & C.COPY OF ORDER DTD 2.3.23 24. LIMITATION NOT IN TIME / EXPIRED. |
| 86 | WA/729/2023 | MANOJA KUMAR KHUNTIA,A.G.A | OTHERS. PG. NO. 43 TO 48, 102 & 103 ARE NOT LEGIBLE. |
| 87 | WA/789/2023 | ASHOK KUMAR MOHAPATRA | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER |
| 88 | WA/666/2023 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PG. 45,50 TO 52, & 94 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/12882/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/12937/2023 | JAYADEBA BEHERA | OTHERS. NEAT COPY OF PG. 18, 20 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WA/695/2023 | SURENDRA NATH KAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | WP(C)/12878/2023 | HRUDANANDA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | WP(C)/12634/2023 | BHARAT CHANDRA PATRA | OTHERS. NEAT COPY OF PAGE 17,18,24 TO 29,39,40 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 30 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WA/765/2023 | PRAJIT KUMAR PRADHAN | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 95 | WA/790/2023 | SUMON PATTNAIK,A.G.A | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 96 | WP(C)/12869/2023 | DHULESWAR CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WP(C)/12680/2023 | SACHIDANANDA PADHEE | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WA/759/2023 | ARNAV BEHERA,A.G.A | OTHERS. PAGE 37 NOT LEGIBLE |
| 99 | TRPCRL/38/2023 | SUSANTA KUMAR JETHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WA/793/2023 | MANOJ KUMAR KHUNTIA, A.G.A. | OTHERS. WP(C) NO. MENTIONED BELOW THE WA NO.AT THE TOP OF 1ST PAGE OF APPEAL MEMO NEED TO BE FOLLOWED BY ITS DATE OF DISPOSAL |
| 101 | WA/794/2023 | MANOJA KUMAR KHUNTIA,A.G.A | OTHERS. THE NAME OF VILLAGE OF THE RESPONDENT-PETNR VARIES FROM ORIGINAL C.T OTHERS. WP(C) NO. MENTIONED BELOW THE WA NO.AT THE TOP OF 1ST PAGE OF APPEAL MEMO NEED TO BE FOLLOWED BY ITS DATE OF DISPOSAL |
| 102 | WA/795/2023 | MANOJA KUMAR KHUNTIA, A.G.A. | OTHERS. WP(C) NO. MENTIONED BELOW THE WA NO.AT THE TOP OF 1ST PAGE OF APPEAL MEMO NEED TO BE FOLLOWED BY ITS DATE OF DISPOSAL |
| 103 | WA/797/2023 | PRASANT KUMAR KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | WA/762/2023 | | OTHERS. DETAIL ADDRESS OF RESPONDENT NOT GIVEN IN C.T OTHERS. CODE NOT INDICATED 5. SECOND COPY OF PETITION NOT FILED. 18. CERTIFIED COPY OF |

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| | | | TRIAL/APPELLATE COURT ORDER NOT FILED |
| 105 | WA/781/2023 | SAROJ KANTA SAMAL,A.G.A | OTHERS. DATE CHART NOT CORRECTLY PAGEMARKED |
| 106 | CRLMA/325/2022 | ADV | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 107 | WP(C)/12102/2023 | DAYANANDA MOHAPATRA | OTHERS. I.A IS NOT PAGEMARKED OTHERS. C.P NO. FURNISHED IN PRAYER PORTION OF I.A APPEARS TO BE WRONG |
| 108 | WP(C)/12671/2023 | PRASANNA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/12670/2023 | PRASANNA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 110 | WP(C)/12173/2023 | SANJAY KUMAR PRADHAN | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | WP(C)/12824/2023 | SATYABRATA MOHANTY | OTHERS. LEGIBLE COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | WP(C)/13155/2023 | SUSHANTA KUMAR MISHRA | OTHERS. PG. 11 & 12 NOT NEAT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/13180/2023 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 114 | WP(C)/13053/2023 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | WP(C)/12802/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | WP(C)/13153/2023 | SUSHANTA KUMAR MISHRA | OTHERS. PG. 16 & 17 NOT NEAT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/12190/2023 | SAMEER KUMAR DAS | OTHERS. LEGIBLE COPY OF PG. 11 TO BE FILED. OTHERS. INDEX NOT CORRECTLY PAGE-MARKED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | CMAPL/25/2023 | JANAKI KANTA MAHAPATRA | OTHERS. PLACE IT AFTER FILING OF COPY OF DISMISSAL ORDER. |
| 119 | CMP/459/2023 | BIBHUTI BHUSAN MISHRA | OTHERS. NEAT COPY OF PAGE 7 TO 12 TO BE FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 120 | WA/798/2023 | ADV | OTHERS. THE WP(C) NO. MENTIONED BELOW THE APPEAL NO. AT THE TOP OF 1ST PAGE OF APPEAL MEMO IS TO BE FOLLOWED BY ITS DATE OF DISPOSAL. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | CRLMC/1927/2023 | GYANENDRA KUMAR TRIPATHY | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | CRP/19/2023 | AMIT PRASAD BOSE | OTHERS. DEFICIT COURT FEE OF RS 39 /- TO BE PAID OTHERS. CODE NOT INDICATED |

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| 123 | CRP/20/2023 | AMIT PRASAD BOSE | OTHERS. PAGES 19 TO 28 ARE NOT LEGIBLE |
| 124 | WP(C)/12570/2023 | DURGESH NARAYAN RATH | OTHERS. PAGE 38,52 & 54 ARE NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/13176/2023 | AVIJIT MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | WA/712/2023 | SOUMYA DEV RAY | OTHERS. PGS. 43 & 44 ARE TO BE ATTESTED. OTHERS. THE ORDER WITH THE DATE BEING AGGRIEVED THIS APPEAL IS BEING FILED IS TO BE MENTIONED BEFORE THE GROUNDS. OTHERS. GROUNDS ARE TO BE NUMBERED ALPHABETICALLY OR BY ROMAN NUMBER DISTINGUISH THE SAME FROM THE NORMAL PARAGRAPH. OTHERS. THE APPEAL NO. MENTIONED AT THE TOP OF 1ST PAGE OF APPEAL MEMO IS TO BE FOLLOWED BY ARISING WP(C) NO. & ITS DATE OF DISPOSAL. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 127 | CRLMC/1913/2023 | BISWAJIT NAYAK | OTHERS. PAGE 14,15,27 & 28 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 128 | WP(C)/12759/2023 | BISWAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/13151/2023 | BIBHUTI BHUSAN SWAIN | OTHERS. NEAT COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | WP(C)/12428/2023 | BIBHUTI BHUSAN SWAIN | OTHERS. NEAT COPY OF PAGE 22 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 29 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | CRLMC/1914/2023 | BISWAJIT NAYAK | OTHERS. PAGE 16,17,18,23,29,30 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 132 | CRLMC/1915/2023 | BISWAJIT NAYAK | OTHERS. PAGE 15,16,22 TO 24 & 28 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER |

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| | | | <p>NOT FILED</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>20. VERNACULAR CERTIFICATE NOT FURNISHED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 133 | CRLMC/1918/2023 | BISWAJIT NAYAK | <p>OTHERS. PAGE 24,25,31 TO 33,37 ARE NOT LEGIBLE</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>20. VERNACULAR CERTIFICATE NOT FURNISHED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> |
| 134 | WP(C)/13142/2023 | MANAS PATI | <p>OTHERS. NEAT COPY OF PAGE 11,18 TO BE FILED</p> |
| 135 | WP(C)/11771/2023 | NIRANJAN PANDA | <p>OTHERS. HCB LOGO OF RS 50/- TO BE FILED.</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE</p> |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 136 | WP(C)/12899/2023 | LAMBODAR PRADHAN | OTHERS. NEAT COPY OF PAGE 12 TO 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/11457/2023 | DURGESH NARAYAN RATH | OTHERS. PAGE 74 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | WP(C)/13074/2023 | RAJJEET ROY | 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 139 | WP(C)/12380/2023 | SADASIVA PATRA 1 | OTHERS. NEAT LEGIBLE COPY OF PAGE 32 & 33 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/12806/2023 | PRASANNA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/13172/2023 | PRADEEPTA KUMAR BEHERA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 142 | WA/766/2023 | SUJATA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | WA/741/2023 | LAXMIKANTA MOANTY | 3. AUTHENTICATION FEE IS DEFICIENT. |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 144 | WA/740/2023 | LAXMIKANTA MOHANTY | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 145 | WA/701/2023 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 146 | WA/788/2023 | ABINASH NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | RVWPET/239/2022 | LALIT KUMAR MAHARANA | OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER |
| 148 | WP(C)/13131/2023 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WA/714/2023 | S.K.SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 150 | WA/721/2023 | RAJIB RATH | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | WP(C)/13118/2023 | SANAT KUMAR DAS | OTHERS. NEAT COPY OF PG. 16 TO 26, 39 TO BE FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 152 | WP(C)/13129/2023 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 153 | WP(C)/12886/2023 | GHANASHYAM MUDULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | WP(C)/13126/2023 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | WP(C)/13124/2023 | SUBAS CHANDRA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 156 | CRLA/425/2023 | BHARATI DASH | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | WP(C)/12896/2023 | LAMBODAR PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 158 | WP(C)/12916/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | WP(C)/12923/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | WP(C)/12909/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/12910/2023 | GOPAL KRUSHNA NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | WP(C)/12919/2023 | SANJIB KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | WP(C)/13030/2023 | BUDHADEV ROUTRAY | OTHERS. PG. NO. 48, 124 TO 126 & 136 NOT LEGIBLE. |
| 164 | WP(C)/13089/2023 | BHAWANI SANKAR PANIGRAHI | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 165 | WP(C)/12967/2023 | LINGARAJ DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/12997/2023 | RAMDAS ACHARY | OTHERS. DATE OF EXECUTION NOT GIVEN IN V.NAMA OTHERS. PAGE 13 & 14 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 167 | WP(C)/13110/2023 | PRANAB RANJAN CHHATOI | OTHERS. NEAT COPY OF ANNEX 4 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 168 | WP(C)/12330/2023 | SURENDRA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | WA/727/2023 | CHITTARANJAN PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | WP(C)/12912/2023 | SANJIB KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | WP(C)/13236/2023 | ASHOK KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PAGE 9,12 TO BE FILED |
| 172 | WP(C)/12914/2023 | SANJIB KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | WP(C)/12911/2023 | SANJIB KUMAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | WP(C)/13038/2023 | SIBA PRASAD PATI | OTHERS. PARAGRAPH NUMBERING IS TO BE CORRECTED AFTER PARA 8 PAGE 5 ONWARDS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 175 | WP(C)/13116/2023 | SOUMYA RANJAN PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 176 | WP(C)/13012/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 177 | WP(C)/13020/2023 | SUKANTA KUMAR DALAI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | WP(C)/12970/2023 | GOPINATH SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 179 | WP(C)/12971/2023 | SURENDRA KUMAR SAHOO | OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 180 | WP(C)/12846/2023 | ANUPAM RATH | OTHERS. THIS MAY BE REGISTERED AS CRLMP |
| 181 | WP(C)/12969/2023 | SURENDRA KUMAR SAHOO | OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | WP(C)/12812/2023 | BIBHUTI BHUSAN MISHRA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 183 | WP(C)/13032/2023 | SIBA PRASAD PATI | OTHERS. DATE MENTIONED IN THE INDEX AS WELL AS IN THE BODY OF THE PETITION IN RESPECT OF ANX-1 DO NOT MATCH TO THE CONCERNED DOCUMENT. OTHERS. PARAGRAPHS NUMBERING IS TO BE CORRECTED AFTER PARA-8 OF PG. 5 ONWARDS. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT |

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| 184 | WPCRL/56/2023 | DEVASHIS PANDA | OTHERS. SYNOPSIS & DATE CHART NOT PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | WP(C)/13106/2023 | SANJIB KUMAR BHANJADEO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 186 | WP(C)/13018/2023 | PABITRA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | WP(C)/12568/2023 | RABI NARAYAN BEHERA | OTHERS. OP NO.1 STSTE OF ODISHA IS TO BE APPROPRIATELY REPRESENTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | WP(C)/12983/2023 | PRAVASH CHANDRA MAHAPATRA | OTHERS. ANNX ARE NOT CORRECTLY PAGE MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 189 | WP(C)/12904/2023 | LAMBODAR PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 190 | WP(C)/12995/2023 | SUDEEP KUMAR SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 191 | WP(C)/12985/2023 | UMESH CHANDRA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 192 | WP(C)/13016/2023 | PABITRA KUMAR NAYAK | OTHERS. PG. NO. 12 IS NOT LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 193 | WP(C)/13014/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 194 | WP(C)/13017/2023 | SUKANTA KUMAR DALAI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 195 | WP(C)/12907/2023 | LAMBODAR PRADHAN | OTHERS. ANNEX 2 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 196 | WP(C)/12959/2023 | AFRAAZ SUHAIL | OTHERS. PAGE 6 OF WP NOT SIGNED BY ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 197 | WP(C)/12974/2023 | PRASANTA KUMAR MOHANTY (2) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 198 | WP(C)/12966/2023 | AFRAAZ SUHAIL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 199 | WP(C)/12986/2023 | UMESH CHANDRA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

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| 200 | WP(C)/13111/2023 | RAMA KRISHNA BISOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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